



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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	Thiruvananthapuram, Tuesday	1196 കർക്കടകം 18 18th Karkadakam 1196		
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PART I

Notifications and Orders issued by the Government

General Administration Department

General Administration (AIS-C)

NOTIFICATION

No. AIS-C2/196/2021-GAD.

Thiruvananthapuram, 19th July 2021.

The Hon'ble Mr. Justice S. V. Bhatti, Judge, High Court of Kerala is granted leave on full allowances on the following dates under Section 5(2) of the High Court Judges (Salaries and Conditions of Service) Act, 1954 as per Notification issued under G.O. (Rt.) No. 2653/2021/GAD dated 19-7-2021.

Period of Leave	Held Sitting on	Rejoined Duty on
7-4-2021 to 9-4-2021 (3 days)	31-3-2021 (Wednesday)	17-5-2021 (Monday)
		Prefix: 1-4-2021 & 2-4-2021 (Maundy, Thursday and Good Friday), 3-4-2021 (Saturday-non-sitting day), 4-4-2021 (Sunday), 5-4-2021 (Holiday for High Court) & 6-4-2021 (Holiday consequent on Election to State Legislative Assembly). Suffix: 10-4-2021 (Second Saturday), 11-4-2021 (Sunday), 12-4-2021 to 15-5-2021 (Summer Vacation, 2021) and 16-5-2021 (Sunday)

By order of the Governor,

RAJESH KUMAR, M.,
Additional Secretary to Government.